

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

STARRED QUESTION NO:513

ANSWERED ON:02.05.2005

TARGETS UNDER AFFORESTATION

Nedurumalli Janardhana Reddy Shri ;Owaisi Shri Asaduddin

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the Government is aware of the Planning Commission's mid-term appraisal of Tenth Plan which concludes that bringing 33 per cent of the country under tree cover by 2012 is not achievable and the target needs to be dropped;
- (b) if so, the basis thereof and view of Environment and Forests Ministry thereon;
- (c) the present percentage of tree cover in the country, State-wise;
- (d) the targets fixed for each State and their achievement in this regard;
- (e) the States which have lagged behind in achieving targets and the reasons therefor;
- (f) the total allocations made and spent in the Tenth Plan for bringing more areas under forest cover, State-wise; and
- (g) the steps taken/to be taken to achieve the targets within stipulated time?

Answer

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS(SHRI NAMO NARAIN MEENA)

(a) to (g) A statement is laid on the Table of the House.

Statement referred to in reply to parts (a), (b), (c), (d), (e), (f), and (g) of Lok Sabha Starred Question No. 513 due for reply on 2.5.2005.

(a) and (b) According to available information the mid-term appraisal of the Tenth Plan has not yet been finalized. Planning Commission has, however, said that resources have been inadequate to achieve the desired increase in Forest/Tree Cover. Ministry of Environment and Forests agrees with the view of the Planning Commission regarding the inadequacy of the resources.

(c) The State-wise Forest and Tree Cover percentage is given in Annexure – I.

(d) and (e) The Forest and Tree Cover (FTC) targets are for the country as a whole. However, State-wise tree planting targets are fixed on an annual basis under the 20 Point Programme, 1986 which contribute to the FTC. The State-wise targets and achievements of tree planting during the Tenth Plan period so far (between 2002-03 to 2004-05) and targets for 2005-06 are stated in Annexure – II. There are two components of targets, i.e. 16-A (tree plantation on private lands, seedlings in lakhs) and 16-B (area covered – public and forest lands, in hectares). As per progress report upto December 2004, Madhya Pradesh, Nagaland, Rajasthan and Dadra & Nagar Haveli have achieved the targets under both 16-A and 16-B, Haryana, Himachal Pradesh, Jammu & Kashmir, and Uttar Pradesh have achieved targets under 16-A, and Chhattisgarh, Orissa, Tripura, and Chandigarh have achieved targets under 16-B only. The reasons for shortfall in meeting the targets include paucity of funds, non-availability of lands, adverse climate conditions, among others.

(f) The State-wise releases made under the National Afforestation Programme (NAP) being implemented by the Ministry of Environment and Forests during the Tenth Plan (2002-03 to 2004-05) are stated in Annexure – III.

(g) Following steps have been taken to achieve the target within stipulated time:

(i) Consultations with State Government and Union Territories Administrations have been held, including Forest Ministers' Conference on 5-6 August 2004 to sensitize them of the increased tree planting targets.

(ii) Consultations have been held with other Ministries of Government of India, research institutes and non-government organizations. Views of eminent persons (Indira Priyadarshini Vrikshamitra Award winners) have been taken.

(iii) Guidelines for rationalization of felling and transit regulations for tree species grown on non-forest private lands have been issued.

(iv) State Government and Union Territories Administrations have been requested to formulate and implement Media Plan to create mass awareness about tree planting.

(v) State Government and Union Territories Administrations have been requested to constitute Chief Secretary level Committee of all land owning and other concerned Departments to involve them in tree planting activities.

(vi) A new component has been added in National Afforestation Programme to extend Joint Forest Management to all 1.73 lakh forest fringe villages in the country.

(vii) Planning Commission has given in-principle approval for National Mission on Bamboo Technology and Trade Development.

ANNEXURE - I

ANNEXURE REFERRED TO IN REPLY TO PART (c) OF LOK SABHA STARRED QUESTION NO. 513 DUE FOR ANSWER ON 02/05/2005 REGARDING TARGETS UNDER AFFORESTATION

State-wise Forest and Tree Cover as per State of Forest Report, 2001

S. No	State/UT	Forest Cover (Area in Km ²)	%age Forest	Tree Cover (Area in Km ²)	%age Tree	Total Forest and Tree Cover (Area in Km ²)	%age Total
1	Andhra Pradesh	44637	16.23	9011	3.28	53648	19.50
2	Arunachal Pr.	68045	81.25	478	0.57	68523	81.83
3	Assam	27714	35.33	1942	2.48	29656	37.81
4	Bihar	5720	6.07	3693	3.92	9413	10.00
5	Chhatisgarh	56448	41.75	3535	2.62	59983	44.37
6	Delhi	111	7.51	40	2.69	151	10.18
7	Goa	2095	56.59	62	1.68	2157	58.27
8	Gujarat	15152	7.73	4036	2.06	19188	9.79
9	Haryana	1754	3.97	1526	3.45	3280	7.42
10	Himachal Pr.	14360	25.79	397	0.71	14757	26.51
11	Jammu & Kashmir	21237	9.56	2217	1.00	23454	10.55
12	Jharkhand	22637	28.40	2694	3.38	25331	31.78
13	Karnataka	36991	19.29	7446	3.88	44437	23.17
14	Kerala	15560	40.04	1146	2.95	16706	42.99
15	Madhya Pradesh	77265	25.07	5751	1.87	83016	26.93
16	Maharashtra	47482	15.43	8269	2.69	55751	18.12
17	Manipur	16926	75.81	95	0.43	17021	76.24
18	Meghalaya	15584	69.48	140	0.62	15724	70.11
19	Mizoram	17494	82.98	95	0.45	17589	83.44
20	Nagaland	13345	80.49	70	0.42	13415	80.92
21	Orissa	48838	31.36	4364	2.80	53202	34.17
22	Punjab	2432	4.83	1634	3.24	4066	8.07
23	Rajasthan	16367	4.78	5286	1.54	21653	6.33
24	Sikkim	3193	45.00	14	0.20	3207	45.19
25	Tamilnadu	21482	16.52	6054	4.65	27536	21.17
26	Tripura	7065	67.38	68	0.65	7133	68.02
27	Uttar Pradesh	13746	5.71	7545	3.13	21291	8.84
28	Uttaranchal	23938	44.76	448	0.84	24386	45.60
29	West Bengal	10693	12.05	3264	3.68	13957	15.73
30	A & N Islands	6930	84.01	83	1.01	7013	85.02
31	Chandigarh	9	7.51	2	1.63	11	9.65
32	D & N Haveli	219	44.6	27	5.54	246	50.10
33	Daman & Diu	6	5.53	4	3.29	10	8.93
34	Lakshdweep	27	85.91	0	0.27	27	84.38
35	Pondicherry	36	7.45	35	7.19	71	14.79

Grand Total 675,538 20.55 81,472 2.48 757,010 23.03

ANNEXURE REFERRED TO IN REPLY TO PARTS (d) and (e) OF LOK SABHA STARRED QUESTION NO. 513
DUE FOR ANSWER ON 02/05/2005 REGARDING TARGETS UNDER AFFORESTATION

Point No. 16 A : Tree Plantation on Private Lands, (Units : Seedlings in lakh)
Point No. 16 B : Area covered - Public and Forest Lands (Units : Area in Hectares)

TARGETS 2002-2005 Achievements 2002-05# TARGETS 2005-2006

Sl.No.	NAME OF STATE/UT	Pt. No. 16A	Pt. No. 16B	Pt. No. 16A	Pt. No. 16B	Pt. No. 16A	Pt. No. 16B
1	Andhra Pradesh	10000.00	720000.00	7326.61	392972.00	3000.00	250000.00
2	Arunachal Pr.	16.00	18500.00	5.51	6547.00	6.00	7000.00
3	Assam	120.00	57500.00	61.14	6677.00	60.00	30000.00
4	Bihar	550.00	55000.00	273.84	16480.00	125.00	40000.00
5	Chhatisgarh	650.00	115000.00	437.54	138680.00	175.00	100000.00
6	Goa	35.00	3200.00	23.85	1475.00	10.00	900.00
7	Gujarat	4700.00	190000.00	4189.16	169105.00	2000.00	85000.00
8	Haryana	805.00	65000.00	907.40	51835.00	375.00	26000.00
9	Himachal Pr.	60.00	55000.00	73.89	44040.00	25.00	25000.00
10	Jammu & Kashmir	70.00	65000.00	149.68	35555.00	30.00	30000.00
11	Jharkhand	500.00	160000.00	6.53	32585.00	200.00	65000.00
12	Karnataka	1550.00	170000.00	916.66	89372.00	350.00	65000.00
13	Kerala	40.00	18000.00	10.05	12288.00	10.00	20000.00
14	Madhya Pradesh	1000.00	425000.00	1000.25	442558.00	450.00	200000.00
15	Maharashtra	3600.00	230000.00	1210.40	95795.00	2000.00	100000.00
16	Manipur	45.00	19000.00	1.56	1973.00	10.00	7500.00
17	Meghalaya	105.00	15000.00	63.41	3237.00	15.00	5000.00
18	Mizoram	72.00	23500.00	69.55	17492.00	20.00	8500.00
19	Nagaland	105.00	25000.00	637.80	50021.00	100.00	25000.00
20	Orissa	950.00	141510.00	596.41	148517.00	250.00	60000.00
21	Punjab	90.00	55000.00	63.36	29142.00	30.00	25000.00
22	Rajasthan	300.00	37500.00	303.49	73082.00	80.00	45000.00
23	Sikkim	66.00	23000.00	6.70	1129.00	15.00	12000.00
24	Tamil Nadu	390.00	320000.00	353.07	180390.00	200.00	115000.00
25	Tripura	105.00	23500.00	83.74	25987.00	25.00	15000.00
26	Uttar Pradesh	3500.00	170000.00	4252.52	116679.00	2500.00	100000.00
27	Uttaranchal	500.00	320000.00	397.45	247693.00	175.00	125000.00
28	West Bengal	800.00	80000.00	206.30	25796.00	300.00	40000.00
29	A & N Islands	5.50	10500.00	4.05	5394.00	3.00	2000.00
30	Chandigarh	2.50	430.00	0.90	470.00	1.00	125.00
31	D & N Haveli	15.00	1050.00	19.22	1057.00	7.00	300.00
32	Daman & Diu	2.50	90.00	0.37	70.00	1.00	30.00
33	Delhi	44.00	750.00	23.67	0.00	10.00	0.00
34	Lakshadweep	3.00	225.00	0.00	24.00	1.00	20.00
35	Pondicherry	9.00	225.00	5.92	97.00	1.00	100.00
	Total	30805.50	3613480.00	23682.00	2464214.00	12560.00	1629475.00

Achievements upto December 2004 for the year 2004-05

ANNEXURE - III

ANNEXURE REFERRED TO IN REPLY TO PART (f) OF LOK SABHA STARRED QUESTION NO. 513 DUE FOR ANSWER
ON 02/05/2005 REGARDING TARGETS UNDER AFFORESTATION

Funds released to Forest Development Agencies under National Afforestation Programme (NAP)
during last 3 years (2002-2003 to 2004-2005)

S. No. State Release (Rs. Crores)

1	Andhra Pradesh	33.00
2	Chhattisgarh	33.59
3	Gujarat	15.84
4	Haryana	25.80
5	Himachal Pradesh	18.15
6	Jammu & Kashmir	16.22
7	Karnataka	52.41
8	Madhya Pradesh	41.91
9	Maharashtra	29.90
10	Orissa	30.36
11	Punjab	2.13
12	Rajasthan	14.81
13	Tamil Nadu	36.52
14	Uttar Pradesh	59.51
15	Uttaranchal	18.69
16	Goa	0.64
17	Jharkhand	19.29
18	Bihar	4.62
19	Kerala	5.57
20	West Bengal	13.84

Total (Other States) 472.80

21	Arunachal Pradesh	8.01
22	Assam	13.57
23	Manipur	12.91
24	Nagaland	23.05
25	Sikkim	11.76
26	Tripura	11.78
27	Mizoram	35.91
28	Meghalaya	2.45

Total (NE States) 119.44

Grand Total 592.24

Allocation for 2005-06 is Rs. 280.85 Crores including North East States